

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
UNSTARRED QUESTION No. 5169  
TO BE ANSWERED ON 04.04.2022

**Four Years Undergraduate Program**

**5169. SHRI HIBI EDEN:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is planning to introduce the Four Years Undergraduate Program in the States with the rolling of the New Education Policy;
- (b) if so, the proposed timeline for the same;
- (c) whether the Government prepared any roadmap for addressing the existing infrastructural crisis of colleges across the country before advancing it into four-year mode and if so, the details thereof; and
- (d) whether the New Education Policy is likely to affect the existing approximately 4500 ad-hoc/temporary teachers' future with regard to their regularization in University of Delhi and its constituent colleges and if so, the details thereof?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(DR. SUBHAS SARKAR)**

(a) & (b): In accordance with the provisions of National Education Policy (NEP), 2020, the University Grants Commission (UGC) has developed a draft curricular framework and credit system for Four Years Undergraduate Program (FYUGP) to equip students with the capacities in fields across the arts, humanities, languages, natural sciences, social sciences, soft skills such as complex problem solving, critical thinking, creative thinking, communication skills, along with rigorous specialization in one or more subject areas. The draft FYUGP has been placed in public domain for seeking suggestions from stakeholders.

(c): The UGC has informed that in the existing structure of degree programme, the total duration of Under Graduate (UG) and Post Graduate (PG) programmes is 5 years (3 year UG and 2 year PG). The total duration of the UG & PG programmes recommended in the NEP, 2020 is also 5 years leading to not much change in the infrastructure requirement.

(d): The UGC and University of Delhi have informed that there is no provision for regularization of Ad-hoc/Temporary teachers either in the UGC (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and other Measures for the Maintenance of Standards in Higher Education) Regulations, 2018 or in the Act, Statutes and Ordinances of the University of Delhi.

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